

Central Administrative Tribunal
Principal Bench
New Delhi

OA No.3269 /2015

New Delhi this the 19th Day of December, 2017

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Praveen Mahajan, Member (Administrative)

Parul D/o Sh. Brahamapal Singh, Age-29 Years, Group-C
R/o D-531, Street No.13
Bhajanpura, New Delhi-53 Applicant

(By Advocate: Mr. U. Srivastava)

VERSUS

Govt. NCT Delhi through

1. The Chief Secretary
Govt. of NCT Delhi, Delhi Secretariat
New Delhi.
2. The Delhi Subordinate Services Selection Board,
Through its Chairman Govt. of NCT of Delhi
F-18, Karkardooma, Institutional Area,
Delhi-92.
3. The Commissioner
South Delhi Municipal Corporation,
Dr. SPM Civic Centre, Minto Road,
JLN Marg, New Delhi-02.
4. The Commissioner
North Delhi Municipal Corporation,
Dr. SPM Civic Centre, Minto Road,
JLN Marg, New Delhi-02.
5. The Commissioner
East Delhi Municipal Corporation,
Dr. SPM Civic Centre, Minto Road,
JLN Marg, New Delhi-02. Respondents

(By Advocate: Mr. R.K. Jain for R-3, Mr. Styendra Kumar for R-4, Mr. Ramesh Chandra for Mr. Amit Anand for R-1,2&5)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

At the very outset, learned counsel for the applicant submitted under instructions that he wants to withdraw this OA. He further submitted that liberty to file fresh OA should be granted. This OA is, accordingly, dismissed as withdrawn with aforementioned liberty.

(Praveen Mahajan)
Member(A)

(Raj Vir Sharma)
Member (J)

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